

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1730
ANSWERED ON:19.07.2004
DEFAULT IN PAYMENT OF ESIDUES
Das Gupta Shri Gurudas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of defaulter employers in payment of ESI dues throughout the country; and
- (b) the remedial steps the Government proposes to take in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

- (a): As on 31.03.2004, the total number of employers' cases of default of ESI dues in the country was 1,03,636.
- (b): The revenue recovery machinery of the ESI Corporation has been strengthened to effect greater recovery and the ESIC officers have been empowered w.e.f. 1.9.1991 to recover the outstanding dues as arrears of land revenue.